

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**Company Appeal (AT)(Ins) No. 272 of 2019**

**IN THE MATTER OF:**

**Sanjay Garg**

**...Appellant**

**Versus**

**Tristar Global Infrastructure Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Rohit Bansal, Advocate.**

**For Respondent:**

**ORDER**

**21.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/